GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

LOK SABHA UNSTARRED QUESTION NO. 719 TO BE ANSWERED ON 21st NOVEMBER, 2016

IMPORT OF WASTE MATERIAL

719. SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether there is an import of waste, garbage and scrap material from other countries, particularly the western countries into India and if so, the total amount of waste, garbage and scrap imported into the country in the last five years;
- (b) whether all of these imports are reused locally for local requirements and to fuel small industries and if so, the details thereof;
- (c) whether any of these imports are harmful health-wise to the people and if so, the steps being taken by the Government to prevent or reduce these harmful effects;
- (d) whether these imports are governed by any legislation/rules framed by the Government; and
- (e) if so, whether all imports are being done in accordance with these rules/laws and if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE) (SMT. NIRMALA SITHARAMAN)

- (a) Details of various kinds of wastes and scrap imported into India in the last five years is annexed.
- (b) Recycled Metal scrap is a secondary raw material which converts wastes /scraps into new raw materials. The recycling process promotes small industries which use recycled scraps from sectors like automotive, power, infrastructure, construction and white goods. Recycling is environmentally more sustainable and it is a cheaper source of raw materials.
- (c) to (e): Import of any form of metallic waste, scrap is subject to Pre-Shipment Inspection Certificate (PSIC) from the Pre- Shipment Inspection Agencies (PSIA) for radiation & arms and ammunition. Any violation in terms of import conditions or wrong certification is penalized under the provisions of the Foreign Trade (Development and Regulation) Act, 1992 (as amended from time to time).

Further, Department of Electronics & Information Technology (DeitY) is involved in developing technology to recycle e-waste in an environment friendly manner. Under DeitY, a number of R&D projects have been initiated to find out technological solution on e-waste recycling in environment friendly manner.

Moreover, under the Environment Protection Act, 1986 and Rules framed thereunder, import of products, equipment containing Ozone Depleting Substances (ODS) is subject to Rule 10 of the Ozone Depleting Substances Rules, 2000. Similarly, the Government has comprehensively revised its regulation on hazardous materials through Hazardous and Other Wastes (Management & Tranboundary Movement) Rules, 2016 dated 4th April, 2016 wherein items included in the Schedule-VI of the Rules are prohibited for import from all countries. Import of Hazardous Chemicals is also subject to the provisions of the Manufacture, Storage and Import of Hazardous Chemicals Rules, 1989 (made under the Environment (Protection) Act, 1986) and violations of provision under these acts / rules are punishable as per the provisions under these Acts / Rules.

IMPORT OF WASTE AND SCRAP:

(VALUES IN MILLION USD)

		(VALUES IN MILLELON USE)										
		2011-12		2012-	13	2013-14		2014-15	201	5-16	2016-17 (AF	PR TO AUG)
ITEM DESCRIPTION	QTY(TON)	VAL	QTY(TON)	VAL	QTY(TON)	VAL	QTY(TON)	VAL	QTY(TON)	VAL	QTY(TON)	VAL
A) METAL WASTE AND												
SCRAP												
ALUMINIUM WASTE	627672	1271.19	738470	1356.84	721630	1253.74	892457	1552.43	867472	1325.99	402853	575.45
AND SCRAP												
COPPER WASTE AND	161942	994.18	204262	1181.49	143735	820.79	166850	854.05	181898	764.23	75835	281.88
SCRAP												
FERROUS WASTE AND	6962720	3915.29	8197924	4474.15	4779781	2746.11	5935946	3329.27	7218871	2824.39	2591291	860.69
SCRAP; REMELTING												
SCRAP INGOTS												
LEAD WASTE AND SCRAP	66653	136.34	51494	95.31	58834	109.93	60731	112.51	58724	90.23	25741	36.67
NICKEL WASTE AND	1128	8.35	668	5.38	2790	22.66	2553	20.67	2009	12.85	1059	6.12
SCRAP												
OTHER BASE METALS	216	0.58	294	1.20	148	0.75	303	0.88	372	1.26	658	2.16
WASTE & SCRAP												
ZINC WASTE AND SCRAP	48581	86.42	61219	101.09	69496	113.16	83661	153.57	58940	98.09	31899	52.28
B) OTHER WASTE												
PLASTIC WASTE	157368	90.91	204067	122.70	243393	148.12	232262	145.72	203326	101.71	62524	29.07
RUBBER WASTE	5722	1.49	18905	2.56	109556	8.69	217536	17.98	317666	24.14	164173	12.47
WASTE PAPER	2299988	644.56	2273855	539.34	2611186	617.77	3086606	743.72	3124648	677.95	1400196	294.06
WORN CLOTH	257118	88.34	252564	112.50	281034	117.18	293706	121.92	315901	109.03	135708	36.40
BATTERY WASTE	16253	25.09	20976	36.92	39361	43.94	37080	41.91	44144	43.79	20111	17.38
GRAND TOTAL	10605362	7262.76	12024697	8029.46	9060944	6002.85	11009691	7094.63	12393972	6073.66	4912048	2204.63

NOTE: FIGURES FOR 2016-17 (APR TO AUG) IS PROVISIONAL.